

Annexure - 3

Name of the corporate debtor: T & U Systems Automobiles Private Limited; Date of commencement of CIRP: 09.01.2024 and order received/communicated on 29.01.2024; List of creditors as on: 26.08.2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|---------|-----------------------|---------------------------|-------------------------|---------------------------|-----------------|-------------------------------------|-----------------------------|------------------------|-----------------------|----------------------------|--|------------------------------|------------------------------------|---|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % voting share in CoC | | | | | |
| 1 | CENTRAL BANK OF INDIA | 09.02.2024 | ₹ 139,176,235.11 | ₹ 138,780,172.58 | Financial debt | ₹ 138,780,172.58 | ₹ 138,780,172.58 | No | 98.65 | ₹ 0.00 | ₹ 0.00 | ₹ 396,062.53 | ₹ 0.00 | Interest on penal interest i.e. Rs. 30519.18 is not admitted and miscellaneous charges of Rs. 350000.00 is not admitted |
| | Total | | ₹ 139,176,235.11 | ₹ 138,780,172.58 | | ₹ 138,780,172.58 | ₹ 138,780,172.58 | | | | | ₹ 396,062.53 | ₹ 0.00 | |